(3) G.S.R. No. 216(E), dated the 15th April, 1991, approving the Madras Port Trust Employees (Acceptance of Employment after Retirement) Regulation, 1991.

(4) G.S.R. No. 244(E), dated the 29th April, 1991, approving the Visakhapatnam Port Trust (Recruitment of Heads of Department) Regulations, 1991.

(5) G.S.R. No. 280(E), dated the 23rd May, 1991, approving the Bombay Pout Trust Employees' (Recruitment, Senioriy and Promotion) Amendment Regulations, 1991.

(6) (U.S.R. No. 309(E), dated the 13th Nay, 1991, approving the Visakha-patnara Port Employees' (Welfare Fund)

Amendment Regulations, 1991. [Placed in *Libryre*. *See* NO. LT 238/91]

Notification of Ministry of Surface Transport (Ports Wing)

IV. (SHRI JAGDISH TYTLER): Madam I also hy a copy each (in English and Hindi) c f the following Notifications of the Ministry of Surface Transport (Ship ping 'Wh g) under sub-section (3) of Sec tion 458 of the Merchant Shipping Act, 1958 :-

(1) {I.S.R. No. 70(E), dated the 2nd February, 1991, publishing the Merchant {Shipping (Examination of Engine Drivers of Sea-Going Ships) Amendment Rules, 1991.

(2) G.S.R. No. 131, dated the 2nd March, 1991 amending Notification, G.S.R. No. 865, dated the "th October, 1988. -

(3) G.S.R. No. 377, dated the 22nd June, 1991, publishing the Merchant Shpping (Cargo Ship Construction and Survey) Rules, 1991. [Placed in Library, *See* No. LT 239/91]

Noffiiifiation of Ministry of Surface Transport (Transport Wing)

V. (SHRI JAGDISH TYTLER): Madam, I also lay a copy (in English and Hindi) of the Ministry of Surface Transport (Transport Wing) Notification S.O. No. 301(B), dated the 29th April, 1991, amend-

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ing Notification No. 443(E), dated the 12th June, 1989, under sub-section (4) of Section 212 of the Motor Vehicles Act, 1988. [Placed in Library. *See* No. LT 240/91]

Reports of the Comptroller and Auditor General of India (1990) under Article, 151 of the Constitution

(SHRI M.M.JACOB): On behalf of SHRI P. K. THUNGON I lay on the Table, under clause (1) of article 151 of *the* Constitution, a copy each (in English and Hindi) of the following Reports :—

(i) Report of the Comptroller and Auditor General of India —Union Government—[No. 1 (Commercial) of 1990]— Introduction. [Placed in Library. *See* No. LT 222/91]

(ii) Report of the Comptroller and Auditor General of India—Union Government—[No. 5 (Commercial) of 1990]— Resume of the Company Auditors' Reports and comments on Accounts of Government Companies. [Placed in Library. *See* No. LT 223/91]

(iii) Report of the Comptroller and Auditor General of India--Union Government—[No . 7 (Commercial) of 1990]—Audit Observations on Individual Topics [Placed in Library. *See* No. 224/91]

MOTION FOR ELECTION TO THE COMMTITEE ON OFFICIAL LANGUAGE

गृह मंत्रालय में उप मंत्री (श्री राम लाल राही): महोदया, मैं जिम्नलिखिन प्रस्ताव उपस्थित करना हं जि.:---

"राजभाषा अधिनियम, 1963 (1963 का 19) की धारा 4 की उपधारा (2) के अनुसरण में, श्री घटल बिहारी वाजणेयी के लोकसभा के लिए निर्वाचित होने के कारण रिस्त हुए स्थान पर वह सभा अनुपाती प्रतितिधित्व पद्धति के अनुसार एकल संक्रमणीय संत द्वारा सभा के सदस्यों में से एक सदस्य को राजभाषा समिति का सदस्य होने के लिए निर्वाचित करने की कार्यवाही करे।"

[श्री रामलग्ल राही]

The question was put and the motion was ad spted.

SHRIMATI BIJOYA CHAKRAVARTY: Madam, we want to raise a very important mat er. . . *{Interruptions*) ...

SHRI MENTAY PADMANABHAM: Madam, I sought your permission.

THE HEADER OF THE OPPOSITION (SHRI S JAIPAL REDDY): Madam, the situation in Andhra Pradesh is very alarming ... (*Interruptions*) ...

श्वी सुरे द्रजीत तिंह ग्रहलुवालियाः उपसमपति महोदा, गृह मंत्री जी ने तह था (व्यवधान) दुरेस्व मी को छुड़ाने के निए सत्यार क्या कर रही है (व्यवधान) मत्री जो ने 15 दिन पहले जहाथा, उत्त क्या किया गया ह (व्यवधान)

THE DEPUTY CHAIRMAN: I am not allowing you. Please sit down.

SHRI MENTAY PADMANABHAM: Kindly rermit me. Madam, at a number of places in Andhra Pradesh, police opened fire on farmers. ...(Interruptions)...

श्वी सुरेद्रजीत सिंह क्रहलुवालिया : जब प्रबंब रों में उन इग चित्र अप स उ ता है तो सरहार को नरूर पता है कि वह इहां पर है (व्यवधान)

THE DEPUTY CHAIRMAN. I will call you later. Sit down...(*Interrup' tions*)...

SHRI DAVID LEDGER: Madam, we have been permitted to raise an issue... (*Interruptions*),...

SHRI SURESH KALMADI: Madam, we are only finding news from the newspapers. The House is not being taken into confidence as to what is happening, whether the prisoners have been released or not, whether Mr. Doraiswamy has been released or not. What is the actual position ... (*Interruptions*)...

श्री नरेश सो. पुगलियाः उपसमा-पति सहोदय, महारष्ट्र में जो न द ग्राई है उस में 500 से ज्याद' লাগ मर चुके है (व्यवधान) केन्द्र सरजार ने क्य जिया है (व्यवधान) महाराष्ट्र केन गपपर जिले में बढ़ के ज़ारग 500 से ज्याद लोग मर च के हैं (व्यवधान) केन्द्र सरकार उस में या मदद ार रही है ? यह डा सोरियस मामना है, यह बड़ा गम्भीर माम तं है। जब उक्त वहां पर सेन को मदद नहीं लो ज एगो जब उन केन्द्रोय सरहार मदद नहीं करेगो, यह समन बड़ा गम्भीर हो॥ जा रहा है। दो हनार से ज्यादा मनात डुब चुके हैं। पच्च सों गांव ब ढ को चपेट में । च के हैं । ऐसे हाला में केन्द्राय सरकोर करा मदद . र रही है **(व्यवधान)** इस पर केन्द्र सरजार अज स्टेटमेंट बरे। यह बड़ा गंभीर मामला है (व्यवधान)

THE DEPUTY CHAIRMAN: Just a minute. I will permit the Members to raise issues of their concern. I request you to speak one by one so that everything can be *recorded...(Interruptions)*

श्वी नरेंश सी० पुगेलिया पांच सौ सेज्य दालोग मर चुके हैं... (व्यवधान)

SHRIMATI BIJOYA CHAKRAVARTY: Madam, I want to raise a very important issue.

THE DEPUTY CHAIRMAN: Mrs. Chakravarty, you did not hear me. I said that the matters which are of concern to Members, I would permit. But if all of you speak at the same cime, nobody will hear. Neither I nor the Government will hear them. Who, do you want, should hear them? (Interruptions)

Please. That is the reason why I am saying that I will allow subject by subject. So, please don't interrupt and don't talk together. (*Interruptions*)

I will allow, not now I said I would allow.

SHRI MENTAY PADMANABHAM: You allowed me in the beginning, Madam'.

217 Reference of Flood Havoc [31 JULY 1991] in Maharashtra,

असे नरेश सी॰ पुगलियाः धह महारष्ट्र का समल है इस पर हमें वोलने की इक्षालय दी ाए ।

THE DEPUTY CHAIRMAN: Just a minute. I have permitted Mr. Kapil Verma first. Chairman has permitted him. He will speak. (*Interruptions*) I will allow you. They are not only the people of Maharashtra should bet priority, Madam, let him speak.

SHRI NARESH C. PUGLIA: Maharashtra should bet priortiy, Madam, (*Interruptions*)

SHRI MENT AY PADMANABHAM : You have permitted me, Madam.

THE DEPUTY CHAIRMAN. I will permit you. Please, one minute.

Five hundred persons have died in their State. They are bothered about it. You should also have some consideration. There should be some priority. Five hundred persons have died. They are worried about it. Let Mr. Verma speak. (*Interrup-tionos*)

REFERENCE TO FOOD HAVOC IN MAHARASHTRA, MADHYA PRADESH AND ORISSA

उपसभापति पहले उनको बोलने. दीजिये।

श्री नरेश सी० पुगलिया (महाशाद्र) : वे बाट में बोल लेंगे। मैं उम गरिये मे ग्राता हं उहां इतने बडी बाढ था चकी है एक हजार से ज्यादा लोग मर चुक्ते है, दो-तीन हजार से ज्यादा लागता है ग्रीर दो हजार से अधिक मकान गिर चुे हैं पिछले दो दिनों से महाराष्ट्र में भयंकर बाढ़ च्राई हैं। वर्धानदों के किनारें कई मकानात मैं जानना च'हता ग्रौर गांव प्रभावित हैं। हूं कि जब तीन दिन से बाढ़ का लेविल बढ़ चुकाथा तो राज्य सरकार ने वहा के इलाके के लोगों को - एलर्ट वयों नहीं किया, उनको वहां से झिपट कराने की **उसके** कोशिश क्यों नही की । अलावा एक हजार में ज्यादा आदर्म मोहदा विलेज के लागता हैं। पांच सौ से ज्यादा लोग मर चुके हैं ग्रौर दो हजार के मकानात कम्पलीटली स्मेश हो। लगभग चुके हैं। ऐसी हालत में पुलिस अधिकारी भी वहां बोट के माध्यम ने वहां पहुंचे

पलिम अधि ियों के अलावा 1 किसी का ण्हंचना मुश्तिल हो चुका है। ऐम' हालात में हम वेन्द्र सरकार बरेंगे कि इस हालत को देखत विनत हए केन्द्र सरकार ं.ना के ढारा यहां जो लोग फंसे हुए हैं उनको मदद दे। इसके अलावा आज केन्द्र सरकार इस सदन में इन विषय पर स्टेट ट करे कि जो लोग पाने के अन्दर फ़ें। हए थे उनको ेना के मदद से निकाला जाये या नहीं, उलको खाना दिया जायगा नहीं । (व्यवधान)

THE DEPUTY CHAIRMAN: Please, Members, take your seats. I will call you. Never mind. I will call you

Mr. Swamy, please sit down. I will call you.

SHRIMATI BIJOYA CHAKRAVARTY (Assam): Madam, shall I start now?

THE DEPUTY CHAIRMAN: One minute.

SHRIMATI BUOYA CHAKRAVARTY: He is speaking for so long.

THE DEPUTY CHAIRMAN. Never mind. You can also speak for a long time. But wait.

Salve Saheb. Mr. Puglia, please take your seat. Mr. Salve will speak. Mr. Puglia, nothing will go on record, if you don't abide by my ruling. Mr. Salve, please speak. (*Interruptions*). Order.

श्री नरेश सी पुगलिया: हम जानना चाहते हैं कि स्टेटरेट करेंगे या नहीं यह सदन के नेता ने मैं जानना चाहूंगा कि इस हाउस में इस गम्भीर मामले में सरकार स्टेटर्रट कर रहें है या नहीं इसकी जानवारी इस सदन के नेता दें। मैं ग्रायके माध्यम से सदन के नेता से विनती करूंगा कि इस पर ग्राज स्टटर्मेट करके सदन को पर जानवारी दे।

SHRI KAPIL VERMA (Uttar Pradesh): The reported calamity of the flooding of rivers, particularly the Wardha in Maharashtra and the Indrawati in Ortesa, has caused loss of human lives estimated at about 500 in the Nagpur District and more than ten in Orissa. Besides 100 persons have been trapped in the power tunnel of the Indrawati Hydel Project. (Interruptions)